പതിനഞ്ചാം കേരള നിയമസഭ ഏഴാം സമ്മേളനം ബുള്ളറ്റിൻ ഭാഗം - II 2022 ഡിസംബർ, 03

നമ്പർ : 317

The Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill, 2022 -ന് നിയമവകഷിൽ നിന്നും ലഭിച്ച ശുദ്ധിപത്രം അംഗങ്ങളുടെ അറിവിലേയ്ക്കായി ചുവടെ ചേർക്കുന്നു.

ERRATUM

The Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill,2022 published as Bill No.142 of Fifteenth Kerala Legislative Assembly,-

In Paragragh 1 of the Statement of Objects and Reasons of the Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill, 2022 Published as Bill No. 142 of the Fifteenth Kerala Legislative Assembly, for "decisions of the authorities" read "decisions of the authorities, to enhance the penalty for non-payment of fair wages from five hundred rupees to five thousand rupees and to give power to the inspector for filing complaint before the Court".

.എംഎം. ബഷ്**ർ,** സെക്രട്ടറി.